## Annexure - 7

Name of the corporate debtor: SANGHVI LAND DEVELOPERS PRIVATE LIMITED; Date of commencement of Liquidation: 28th November, 2024; List of creditors as on: 28th January, 2025.

List of operational creditors (Government dues)

(Amount in ₹)

												(Allibuit III X)	
Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted								
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Income Tax	Deputy Commissioner of Income Tax	26.12.2024	57,75,013.00	57,75,013.00		No						

\* leakat

IBBI/IPA 001/ IP-P 02127/ 2021 2022/13723 MUMBAI 400019